- (c) whether these are proposed to be made mandatory; and
- (d) if so, the details thereof?

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): (a) to (d) With a view to ensure that persons with disabilities and elderly visitors also get access to tourist destinations, the Ministry of Tourism has issued direction to State Governments/Union Territory Administrations to provide barrier-free features in buildings/facilities that are constructed with financial assistance from the Ministry under its scheme of Product/Infrastructure Development for Destinations and Circuits.

## Religious destinations in tourism development plan

219. SARDAR TARLOCHAN SINGH: Will the Minister of TOURISM be pleased to state:

(a) the number of religious destinations which have been included in Tourism Development Plan alongwith names of places, State-wise;

- (b) how much money is being spent on each destination; and
- (c) what is the future plan?

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): (a) to (c) Development of tourist places including places of worship is primarily undertaken by the State Governments/Union Territory Administrations. However, during the last two years (2006-07, 2007-08) the Ministry of Tourism has sanctioned 555 projects for development and promotion of tourism in the country including pilgrim sites. The State-wise details are at Statement (*See* below).

## Statement

The projects sanctioned by Ministry of Tourism from 2006-07 to 2007-08

					(Rs. In Lakh)
		2006-0	7	2007	-08
SI.No	. State/UT	No of	Amount	No of	Amount
		Projects	Sanctioned	Projects	Sanctioned
		Sanctioned		Sanctioned	
1	2	3	4	5	6
1	Andhra Pradesh	3	1540.56	9	2629.48
2	Assam	9	2453.39	5	1271.90
3	Arunachal Pradesh	12	1887.80	10	3330.12
4	Bihar	2	1937.29	3	1194.75
5	Chhattisgarh	16	3540.17	4	1274.09
6	Goa	0	0.00	0	0.00
7	Gujarat	7	443.65	5	576.58
8	Haryana	5	1836.16	11	2260.27
9	Himachal Pradesh	8	1871.00	12	2286.22

1	2	3	4	5	6
10	J & K	29	5233.82	36	6851.15
11	Jharkhand	3	956.35	7	1130.47
12	Karnataka	4	1323.89	5	2004.71
13	Kerala	18	4474.02	10	3124.31
14	Madhya Pradesh	10	3668.47	16	3952.66
15	Maharashtra	13	2839.05	5	1279.44
16	Manipur	9	939.35	5	1110.77
17	Meghalaya	9	1435.29	2	674.40
18	Mizoram	9	2613.38	5	1692.94
19	Nagaland	8	2340.32	21	<b>2241.</b> 35
20	Orissa	13	2826.84	12	2376.30
21	Punjab	13	3223.37	1	397.89
22	Rajasthan	8	953.84	2	1554.46
23	Sikkim	13	2609.42	27	6036.48
24	Tamil Nadu	11	1866.41	13	2831.80
25	Tripura	4	291.27	11	1110.76
26	Uttarakhand	16	1907.50	5	2081.04
27	Uttar Pradesh	7	3329.06	7	2833.03
28	West Bengal	10	2978.32	12	3243.17
29	Andaman & Nicobar	0	0.00	0	0.00
30	Chandigarh	2	15.00	2	20.00
31	Dadar & Nagar Haveli	0	0.00	0	0.00
32	Delhi	5	2400.09	7	749.08
33	Daman & Diu	0	0.00	0	0.00
34	Lakshadweep	1	7.00	1	782.73
35	Pudduchery	1	500.00	6	1610.88
	Total :	278	64242.08	277	64513.23

## Foreign tourist arrival in India

220. DR. GYAN PRAKASH PILANIA: Will the Minister of TOURISM be pleased to state:

(a) whether the share of India in the world, during the years 2005, 2006 and 2007 was only 0.49 per cent, 0.52 per cent, 0.55 per cent respectively in Foreign Tourist arrivals;

(b) what is the present scenario in this context;